

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 35**

**C.P. (IB)/176(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES:    SMALL INDUSTRIES DEVELOPMENT  
BANK OF INDIA THROUGH RISHABH  
CHAND LODHA V/s SMT. KAUSHALIYA  
OMPRAKASH AGARWAL

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

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**ORDER**

1. Mr. Vivek Singh Panwar, Ld. Counsel for the Financial Creditor present.
2. Matter is wrongly on board since the matter is already ordered to be listed on 09.05.2024.
3. List this matter for further consideration on 09.05.2024.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**